

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-35(ND)/17**

**COARM:**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019**

**NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**Present for the Petitioner:** Mr. Dhrubajit Saikia, Advocate

**Present for the Respondent:** Mr. M.S. Vishnu Sankar, Advocate for R3 & R4

**ORDER**

Some documents have been supplied by Ex-Director to corroborate disbursement of salaries of Rs. 52 lakhs from the amount of Rs. 1.12 crores drawn from the khodikode office at Kerala. The remaining documents to substantiate expenses shall be supplied within 2 days. With respect to the sum of Rs. 65 lakhs taken by way of loan, the Ex-Director submits that he shall provide necessary explanation.

To come up on 8<sup>th</sup> August, 2019.

  
**(Ina Malhotra)  
Member (J)**

(Sapna)